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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

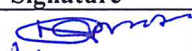

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.09.2018 AT 10.30 AM


TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 250 & IA No. 376,377 & IA No.239,240,294,295,342.343,344/2018 in CP(IB) No.219/7/HDB/2017
NAME OF THE COMPANY	Viceroy Hotels Ltd
NAME OF THE PETITIONER(S)	Asset Reconstruction Company (India) Ltd
NAME OF THE RESPONDENT(S)	Viceroy Hotels Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shabbear Ahmed	Advocate	9160047784	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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D.V.A.S. Ravi Prasad Advocate 9440234074 

D. Param Kumar & Brothers
for management

T. Sujan Kumar Reddy Advocate 9160001435 

ORDER

IA 250/2018 is listed today for clarification.

IA 384/2018 is also taken up today. Counter is filed in IA 384/2018. Counsel for Applicant in IA 384/2018 requested time to file rejoinder.

List these two IAs along with other IAs on 14.09.2018.


Member (J)